

The Minister of Industry (Shri Manubhai Shah): Steps taken by the Export Promotion Councils in 1957-58 (till 30th November, 1957) to promote exports are enumerated below:—

(1) Participated in various International Fairs and Exhibitions held in European and Asian countries, and distributed Illustrated Brochures. Samples were also displayed in the trade centres and commercial show rooms maintained abroad by the Government.

(2) Conducted market surveys in some of the European and Asian countries.

(3) Publishing Monthly Bulletins for the benefit of the importers and exporters giving statistical data, and other useful information relating to foreign markets.

(4) The Cotton Textiles Export Promotion Council maintained overseas offices at Aden, Rangoon, Singapore, Baghdad, Mombasa and Lagos; while the Engineering Export Promotion Council has opened offices at Rangoon and Mombasa.

(5) The Engineering Export Promotion Council sent a Trade Delegation to West Asian countries and the Plastics Export Promotion Council sent a Delegation to East African countries to study export possibilities.

(6) Investigated and settled a large number of Commercial disputes between Indian and foreign parties.

(7) Samples of Silk, Rayon, Cotton Textiles, and Plastic goods which compete with our products in foreign markets were obtained and displayed at various important centres for the benefit of Indian manufacturers and exporters.

(8) Advertised Indian goods in the journals and Newspapers of East African, West Asian and South East Asian countries. Conducted publicity through Radio talks and Cinema slides.

(9) Conducted surveys of the home industry relating to production, assessment of the requirements of raw material and selection of commodities having export potential.

Jute

1460. Shri Mohammed Tahir: Will the Minister of Commerce and Industry be pleased to state:

(a) the total amount of jute purchased from Pakistan under Indo-Pakistan agreement of January, 1957; and

(b) the total amount of the cuttings purchased under the said agreement and what was its price per maund?

The Minister of Commerce (Shri Kanungo): (a) Figures of purchases are not available. A quantity of 7,25,930 bales of raw jute (including cuttings) was licensed for import from Pakistan from 1st February to 15th November, 1957.

(b) 2,30,820 bales of jute cutting were licensed for imports from Pakistan from 1st July to 15th November, 1957. The ruling price ranged between Rs. 16 and Rs. 26.40 per maund.

PAPERS LAID ON THE TABLE

NOTIFICATIONS ISSUED UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, 1951

12 hrs.

The Minister of Industry (Shri Manubhai Shah): I beg to lay on the Table, under sub-section (2) of Section 18-A of the Industries (Development and Regulation) Act, 1951, a copy of each of the following Notifications:—

- (1) S.R.O. No. 1623-IDRA/18A/6/56 dated the 16th July, 1956.
- (2) S.R.O. No. 2039-IDRA/18A/7/56 dated the 8th September, 1956.